

DIVISION BENCH  
COURT - II

S-11

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/158(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> JULY 2024**

IN THE MATTER OF	RUNU HALDER VS GIRISH HOLIDAY INN PRIVATE LIMITE
UNDER SECTION	SEC. 241(1)

**Appearance (via video conferencing/physically)**

Mr. Sanjib Dawn, Adv.

] For the Petitioner

**ORDER**

1. Ld. Counsel appearing on behalf of the petitioner present.
2. Registry is directed to issue notice to the respondent by way of speed post and by e-mail and place the tracking information on record.
3. Reply affidavit be filed within a period of two weeks.
4. In the event, no reply affidavit has been filed by two weeks, **an appropriate Order(s) would be passed** on the next date.
5. List this matter for further consideration on **22.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**